PENDENCY REPORT AS ON 15-11-2021		
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	8679
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	35
4	Application Us 34 of the Act involving International	1
	Commercial Arbitration	
5	ARBA-Appeals under Indian Arbitration Act.	283
6	ARBP-Petitions under Indian Arbitration Act.	102
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5996
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2671
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2475
13	COA-Appeals against judgement in Comp.Pet.	17
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Cri.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	6472
18	Contempt Petition in Bhubaneswar Bench	1288
19	Contempt Petition in Cuttack Bench	1492
20	Contempt Petition in Cuttack Bench  Contempt Petition in Sambalpur Bench	5
	CONTR-Proceeding relating to Criminal Contempt	103
21		
22	COPET-Orginal Petition (Companies Act.)	129
23	CRA-Criminal Appeals	1025
24	CRLA-Appeal against Judgement/Sentence.	10171
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1424
26	CRLMA-Other Miscellaneous Application.	671
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11476
28	CRLMP-Criminal Miscellaneous Petition	562
29	CRLREV-Criminal Revision.	9197
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	24
32	CRP-Revision Petition.	154
33	CRREV-Criminal Revision	260
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	3
36	CVA-Civil Appeals	3
37	CVREV-Civil Revision.	38
38	CVRVW-Civil Review.	19
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3
40	EC-Execution Case.	3
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	27
43	EXFA-Execution First Appeal.	3
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	23
46	FA-First Appeal	1084
47	FAO-First Appeal from Orders.	3280
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	110
50	GCRLA-Government Appeals	414
51	GUAP-Pet. under Guardianship and Wards Act.	15
52	IP(M)-Main Petition (Insolvency ACt.)	1
53	ITA-Appeals Income-tax	414
54	JCRA-Jail Criminal Appeals	15
55	JCRLA-Jail Criminal Appeal	1184
56	JCRLRV-Jail Criminal Revision.	12
57	JCRMC-Jail Criminal Misc.Case.	1
		998
<u>58</u> 59	LAA-Appeals (Land Acquisition Act) LPA-Letters Patent Appeals.	28

104	WP(C)-Writ Petition under Art.226 and 227.	71424
103	WPC(TA)-Transfer Application in Bhubaneswar Bench	11
102	WPC(TAC)-Transfer Application in Cuttack Bench	329
101	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	444
100	WPC(OAS)-Original Application in Sambalpur Bench	27
99	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	68
98	WPC(OA)-Original Application in Bhubaneswar Bench	3949
97	WPC(OAC)-Original Application in Cuttack Bench	8436
96	WPC(OAB)-Original Application in Berhampur Bench	7
95	WA-Appeals before DB against SB Judgement	3965
94	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	786
93	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	289
92	TREV-Tax Revesion	88
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90 91	TA-Tax Appeal TEST-Testamentary Cases.	12
89	STREV-Sales Tax Revision.	1539
88	STAPL-Appl.for direction to make a reference.	1
87	SPA-Sp.Appeal before DB	4
86	SM-Suo Motu.	46
85	SJC-Special Jurisdiction Case (Tax Matters)	179
84	SCLP-Pet.for leave to appeal to Supreme Court	170
83	SA-Second Appeal	2295
82	SAO-Second Appeal from Appellate Order.	220
81	RVWPET-Review Petition.	2069
80	RSA-Second Appeal from Judgement and Decree.	6808
79	RPFAM-Revision US 19 of Family Court Act.	1628
78	RFA-FA from Judgement and Decree in Suit	2152
77	Review Petition in Sambalpur Bench	1
76	Review Petition in Cuttack Bench	96
75	Review Petition in Bhubaneswar Bench	99
74	RCFA-First Appeals(Rent Control Matters)	1
73	OVTA-Tax Appeal Under OVAT ACt.	1
72	OTC-Other Tax Case.	5
71	OTAPL-Other Tax Applications.	119
<u>70</u>	OS-Original Suit.	1
68 69	OJC-Original Jurisdiction case (Writ) OREF-References.	1399 1
67	OCRMC-Original Crl. Miscellaneous Case	100
66	MSA-SA from judgements in Misc. Cases.	86
65	MJC-Misc.Judicial Case.	59
64	MFA-FA against Spl. Jurisdiction Cases.	12
63	MATA-Matrimonial Cases (Appeals)	953
62	MA-Miscellaneous Appeals	100
61	MACA-Motor Accident Appeals.  MAC-Motor Accident Claims.	1